NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

7.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) SINGLE BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 210/252/HDB/2017
NAME OF THE COMPANY	Vasudha Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Vasudha Projects Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

None appeared. The case is posted to 27.03.2018.

Member (Judl)

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